

likely to be undertaken under this project, and

(d) the expenditure incurred and the achievements made so far on the project?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR ABRAR AHMED) (a) No Sir

(b) to (d) Do not arise

[English,

PF Dues

1669 SHRI AJOY MUKHO-
PADYAY
SHRI RAM PRASAD
SINGH

Will the Minister of LABOUR be pleased to state

(a) whether over rupees 100 crore in provident fund due to retired/retenched employees is being disbursed to the Central Provident Fund Commissioner

(b) if so the reasons therefor

(c) whether any steps have been taken to clear the accumulation and

(d) if so the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P A SANGMA) (a) and (b) The EPF

accumulations not claimed by the subscribers for three years after resignation, retirement, etc are transferred to the Head of 'Unclaimed Deposit Account'. As on 31.3.1993, an amount of Rs 72.80 crore was lying under this Head of Account.

(c) and (d) The EPF accumulations along with upto-date interest are paid by debiting Unclaimed deposit Account as and when claims are received from the concerned members. The EPF Organisation also seeks cooperation of the employees and the employers representatives and local trade unions to advise the concerned members to prefer their PF claims.

[Translation]

Airports in Uttar Pradesh

1670 SHRI RAM BADAN Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) the income earned from various airports in Uttar Pradesh during the last three years year-wise and

(b) the expenditure incurred on each of these airports during the above period year-wise?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) and (b) The income earned and expenditure incurred by NAA during the last three years from their airports in Uttar Pradesh are as under —